GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1780 ANSWERED ON:08.03.2010 NEW POLICY ON DEFENCE PROCUREMENT Paranjpe Shri Anand Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to bring a new policy on defence procurement;
- (b) if so, the details thereof including the need for the new policy;
- (c) the salient features thereof;
- (d) whether the new policy will take into account the deficiencies of the earlier policy; and
- (e) if so, the details thereof?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (e): Defence Procurement Policy-2008 (DPP-2008) came into effect from 1st September, 2008. It was decided that in order to infuse greater transparency and to encourage involvement of indigenous industry in defence procurement and to keep pace with changing times, a review of DPP would be undertaken annually. DPP-2008 was reviewed and certain amendments were promulgated which became effective from 1st November, 2009.